

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

85/441/ND/2018

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.07.2018.**

NAME OF THE COMPANY: M/s Inmarsat India Pvt. Ltd.

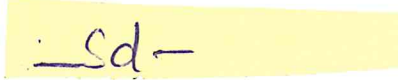
SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present: None

ORDER

Present none. In the interest of justice, adjourned to 26th July, 2018.


(Ina Malhotra)
(Member (J))